

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2017**

**Dated: 16<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**TANGEDCO ... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R.2

**ORDER**

The learned counsel for the appellant seeks 2 weeks time to file rejoinder. He may do so on or before **30.08.2017** after serving copy on the other side.

List the matter on **26.09.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
*pr/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**